### PUBLIC ACCOUNTS COMMITTEE

#### HUNDRED AND THIRD REPORT

SHRI ASOKE KRISHNA DUTT (Dum Dum): Sir, I beg to present the Hundred and third Report of the Public Accounts Committee on action taken by Government on the recommendations contained in their Forty-ninth Report on three Government Hospitals in Delhi relating to the Ministry of Health and Family Welfare.

### 12.35 hrs.

## COMPANY SECRETARIES BILL\*

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): f beg to move for leave to introduce a Bill to make provision for the regulation and development of the profession of Company Secretaries.

# MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to make provision for the regulation and development of the profession of Company Secretaries."

The motion was adopted.

SHRI SHANTI BHUSHAN: I introduce the Bill.

### 12.36 hrs.

# MATTERS UNDER RULE 377

(i) REPORTED CURTAILMENT OF FACILI-TIES AND BENEFITS TO EMPLOYEES OF THE CENTRAL PUBLIC WORKS DEPART-MENT WORKING ON MAHINDER HIGHWAY PROJECT IN NEPAL

DR. VASANT KUMAR PANDIT: (Rajgarh) Sir, I want to make a statement on the following matter of urgent public importance.

In 1965 several employees were selected by the CPWD for the purpose of working on projects under the Colombo Plan at Nepal. Over 1,500 technicians were working on the projects Senuli Pokharo Road and East-West Highway in Nepal under the Indian Cooperation Mission Kathmandu. were These projects completed in 1970. Thereafter they were posted to work on Mahinder High Way Project based employees enjoyed all the benefits and facilities as are given to all other CPWD employees in India. After their posting on the Mahinder High Way Project, suddenly without giving any reason, their facilities and benefits were curtailed. These Nepalbased workers are now under going great hardship and harassment. Several representations, strikes and agitations have gone unheeded by the CPWD.

I urge upon the Government to mitigate these grievences and end the toolsdown strike started by them from 21st February.

(ii) REPORTED STRIKE BY TRANSPORTERS OF DIESEL IN MAHARASHTRA

श्री केसवराव श्रांडणे (नारेड़): सदर साहब, मैं कल 377 के झनुसार झत्यन्त महत्वपूर्ण मसले को प्राप की झनुसति से यहां पर पेश कर रहा हूं। महाराष्ट्र के झन्दर श्रीजल से जाने वासे टंकर वालों द्वारा हडताल करने की वजह से किसानों पर उस का बहुत हो बुरा समर पड़ा है। झाइल इंजन बन्द हो चुके हैं, टूक्स व टूक्टर्स का चलना मुस्किल हो गया है धौर किसानों को धपना गन्ना और दूसरी पैदावार कारखानों और मंडियों पर ले जाना बहुत मुश्किल हो गया है। इसलिये खेतों में सनाज और गन्ना सड़ रहा है, लाखों क्यये का नुकसान हो रहा है। इस महत्वपूर्ण मसले को मैं जौरन इन्लाफ मिलने के लिये झाप की सनुमति से पेश कर रहा हूं। पैट्रोलियम मंत्री महोदय से मैं गुजारिस कहंगा कि इस बारे में बहु जौरन कोवित कर के इस हड़ताल को खत्म कर के किसानों की मदद करें। जमकाति।

(iii) REPORTED NOTICES OF STRIKE GIVEN
BY THE UNIONS OF TEXTILE MILL
WORKERS.

SHRI DHIRENDRA NATHBASU (Katwa): Mr. Speaker, all Unions of

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